F.No. II(11)98/2019 - NACIN  15088 5317

Date: 16.09.2019

Madam/Sir,

Sub: One-Day Training on “Right to Information Act, 2005” for CBIC officers on 27th September, 2019 at NACIN, Faridabad-reg.

National Academy of Customs, Indirect Taxes and Narcotics (NACIN), Faridabad vide letter of even F.No. 4557 to 4786 dated 29.08.2019 has called for nominations for the above training. (Copy enclosed)

2. In this regard, it is further informed that suitable Group ‘B’ officers may also be nominated for the above training.

3. Last date of nomination is 23 September, 2019

Encl: As above

Yours faithfully,

(Rajesh Kumar)
Joint Director

To

1. The Pr. Chief Commissioners/ Chief Commissioners of Customs (All)
2. The Pr. Chief Commissioners/ Chief Commissioners of CGST & Central Excise (All)
3. The Pr. Director General / Director General (All Directorates General under CBIC)
4. The Chief Departmental Representative, CESTAT, New Delhi
5. The Pr. Commissioners/ Commissioners of Customs (All)
6. The Pr. Commissioners / Commissioners of CGST & Central Excise (All)
7. The Pr. Commissioners/ Commissioners of Audit Commissionerates (All)
8. CBIC & NACIN Website
Madam/Sir,


National Academy of Customs, Indirect Taxes and Narcotics, Faridabad is organizing One-Day Training on “Right to Information Act, 2005” for Group ‘A’ officers of CBIC on 27th September, 2019 at NACIN, Faridabad

2. It is, therefore, requested that suitable Group ‘A’ officers, may be nominated for participating in the above training.

3. Nominations may please be sent through e-mail only at email ID: nomination.istnacin@gmail.com to Shri Ajai Kumar Arora, Deputy Director, NACIN, Faridabad by 23rd September, 2019 positively. The telephone/mobile numbers, e-mail address (in capital letters) and Employee ID of the nominated officers may also be indicated in the nomination letter so as to facilitate ease of communication and for creation of training data base of CBIC officers.

4. It is further requested that hard copy of nomination may not be sent separately through courier or by post so as to avoid wastage of paper.

5. It may kindly be ensured that the officer once nominated should attend the training course as last minute cancellation/withdrawal results in considerable administrative and financial issues.

6. It may be mentioned that limited hostel facilities are available for the participants, who wish to stay in campus. For the participants, the hostel and mess charges (all inclusive) shall be approximately Rs. 400/- per day. This includes Rs. 100/- room rent, Rs. 100/- Breakfast + bed tea, Rs. 200/- for dinner. Rs. 250/- for lunch and tea/snacks (twice a day) is to be paid separately at the time of registration by all the participants. Request for stay at in-campus hostel may be sent directly to the Joint Director (Admn.), NACIN, at e-mail id: nacengangotri@gmail.com.

7. In case participants are desirous of staying in a nearby hotel, they may send their request to e-mail id: nacengangotri@gmail.com for hotel details.
8. The nominated officers may please be directed to report to the Academy at Sector 29, Near Police Lines, Faridabad on 27.09.2019 at 9.30 a.m. positively for attending the training programme. Nearest Metro Station is Sector-28 on the Violet Line. As the valedictory function on 27.09.2019 may continue upto 6.00 p.m., the officers may be advised to plan their return journey accordingly.

Yours faithfully,

(Rajesh Kumar)
Joint Director

To

1. The Pr. Chief Commissioners/ Chief Commissioners of Customs (All)
2. The Pr. Chief Commissioners/ Chief Commissioners of CGST & Central Excise (All)
3. The Pr. Director General / Director General (All Directorates General under CBIC)
4. The Chief Departmental Representative, CESTAT, New Delhi
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8. CBIC & NACIN Website